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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/ 2016	For Clarifica- tion	397/ 398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

NO. & PHONE NUMBER REPRE

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON

NAME (IN CAPITAL)

Petitioner

Lakshani

(Prosey Loursel) (9880073412)

ORDER

Proxy Counsel for Petitioner is present. Matter is listed today for clarification, also we have already heard both sides and again matter is listed for orders.

Member (T)

Member (J)